

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-18-2020****IN****WPCR No.67-2020**

Mrs. Sangeeta Babu Mote

... Petitioner

Versus

State of Goa &amp; Ors.

... Respondents

Ms. H. Gopi, Advocate for the Petitioner.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the State.

Shri Deepak Gaonkar, Advocate for the Respondent No.3.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 3 NOVEMBER 2020****P.C. :**

Post the matter after vacation.

**DAMA SESHADRI NAIDU, J.**

NH